COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 610 OF 2017 IN</u> DFR NO. 2292 OF 2017

Dated: 23rd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Uttarakhand Power Corporation Ltd. Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

<u>ORDER</u>

IA NO. 610 OF 2017

(Appln. for condonation of delay in filing)

Issue notice to the Respondents returnable on 21.09.2017. Mr. Buddy

A. Ranganadhan takes notice on behalf of Respondent No.1. Dasti, in addition, is permitted.

List the matter on 21.09.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd